

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2868
ANSWERED ON:11.08.2003
BAN ON USE OF PAKISTAN AIR SPACE
RAMJILAL SUMAN

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Indian aviation companies have to suffer additional loss on account of higher consumption of fuel by operating their flights to Afghanistan and other countries via longer route in the wake of the ban imposed on flights of Indian aircraft over Pakistan air space;
- (b) if so, whether the Government have estimated the quantum of additional loss suffered thereby;
- (c) if so, the details of such losses alongwith average amount of the loss annually; and
- (d) the additional distance the Indian aircraft have to cover as a result thereof?

Answer

MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI RAJIV PRATAP RUDY)

(a),(b) and (c): Yes, Sir. Additional expenditure on this account is about Rs.8.5 crores and Rs.57crores per annum for Indian Airlines and Air India respectively.

(d):- The average additional distances overflown by Indian Aircraft avoiding Pakistan airspace on Delhi/Europe/Delhi and Delhi/Gulf/Delhi sectors are 510 and 245 Nautical Miles respectively each way.